NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 122/14	TP 3/17	Hearing	433(e) / 433(f)	Asia (Chennai) Engineering Company Pvt. Ltd. Vs Chincholi Sugar and Bio-Industries Ltd.

NAME (IN CAPITAL) SL.

SIGNATURE

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

SamarmShrudhan Applicant

Counsel for Petitioner is present. He requested time on the ground that he would move withdrawal memo.

List it on 10.08.2017.

MEMBER (J)